

Sixteenth Loksabha

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Title: Introduction of the Prevention of Bribery in Private Sector Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to establish bribery as a criminal offence and to promote effective practices to prevent bribery in private sector and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave to introduce a Bill to establish bribery as a criminal offence and to promote effective practices to prevent bribery in private sector and for matters connected therewith or incidental thereto.”

The motion was adopted.

** the Bill DR. UDIT RAJ : Sir, I introduce